GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2967 TO BE ANSWERED ON 03.08.2018

HOSTELS FOR WORKING WOMEN

2967. SHRI PASHUPATI NATH SINGH: SHRIMATI HEMA MALINI: SHRI VENKATESH BABU T.G.: SHRI MD. BADARUDDOZA KHAN: SHRI KAPIL MORESHWAR PATIL: DR. RAVINDRA KUMAR RAY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether the Government is implementing Working Women Hostels Scheme and if so, the salient features thereof;
- (b) the number of hostels sanctioned and presently operational in the country particularly in Delhi and NCR, State/UT-wise;
- (c) the number of proposals received by the Government under the scheme for construction of hostels in the country along with the number of proposals approved/lying pending and the funds sanctioned, released and utilised thereunder during each of the last three years and the current year, State/UT-wise;
- (d) whether the Government monitors the working conditions and occupancies in already constructed hostels and if so, the details thereof; and
- (e) the further measures taken by the Government to ensure proper implementation and judicious utilisation of funds under the scheme along with construction of the hostels as per the demand to meet growing need of working women in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN & CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

(a) : Yes Madam, Ministry of Women and Child Development is implementing Hostels for Working Women Scheme since 1972-73. The Scheme aims at providing safe and affordable accommodation to working women. These hostels have Day care facility for the children of inmates too. As per the norms of the Scheme, financial assistance is provided to the eligible implementing organizations such as State Government agencies and Civil Society Organizations through concerned State Government. The cost sharing ratio amongst the Central Government, States/ UTs (other than NE and Himalayan States) and Implementing Agencies is 60:15:25 for construction of building for Working Women Hostel/ running hostel in rented premises. For NE and Himalayan States, the ratio is 65:10:25. Corporate houses or associations like CII, ASSOCHAM, FICCI etc., can also seek financial assistance for a matching grant

- (b) : (50:50) for hostel building construction on public land only. There is also a provision of one-time non-recurring grant @ Rs. 7500/- per inmate for purchase of furniture and furnishings.
- (c) : Since its inception in 1972-73, **961 hostels** have been sanctioned under the scheme all over the country. Total No. of hostels in Delhi and NCR is 20. State/UT wise list of sanctioned working women's hostels is at **Annexure I.**
- (d) : During the last three years and the current financial year, 65 new proposals have been received under the Scheme and 45 new hostels have been sanctioned as per details given in Annexure-II. State/UT-wise details of fund released under the scheme during the last three years and current year is as per details given in Annexure-III.
- (e) : Yes, regular monitoring of the functioning of the hostel is the responsibility of the District Women Welfare Committee under the Chairpersonship of District Collector/ District Magistrate/ Municipal Commissioner.
- (f) : Ministry has written letter to all States/UTs to monitor timely completion of all the sanctioned working women hostels in respective States/UTs including their occupancies. The Ministry has also requested to all State Governments to increase working women hostels in their States.

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STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UN-STARRED QUESTION NO. 2967 FOR 03.08.2018 BY SHRI PASHUPATI NATH SINGH: SHRIMATI HEMA MALINI: SHRI VENKATESH BABU T.G.: SHRI MD. BADARUDDOZA KHAN: SHRI KAPIL MORESHWAR PATIL: DR. RAVINDRA KUMAR RAY REGARDING WORKING WOMEN HOSTELS

S. No.	State/U.T.	No. of Hostels				
1.	Andhra Pradesh	42				
2.	Arunachal Pradesh	14				
3.	Assam	14				
4.	Bihar	06				
5.	Chhattisgarh	10				
6.	Goa	02				
7.	Gujarat	27				
8.	Haryana	20				
9.	Himachal Pradesh	15				
10.	Jammu& Kashmir	05				
11.	Jharkhand	02				
12.	Karnataka	62				
13.	Kerala	158				
14.	Madhya Pradesh	63				
15.	Maharashtra	140				
16.	Manipur	25				
17.	Meghalaya	03				
18.	Mizoram	04				
19.	Nagaland	23				
20.	Orissa	29				
21.	Punjab	14				
22.	Rajasthan	39				
23.	Sikkim	02				
24.	Tamil Nadu	96				
25	Telangana	21				
26.	Tripura	01				
27.	Uttar Pradesh	41				
28.	Uttarakhand	07				
29.	West Bengal	38				
	Total States	923				
Unio	on Territories					
1.	Chandigarh	07				
2.	Delhi	20				
3.	Pondicherry					
	Total UTs	31				
All India Tot		954				
Hostels in rented premises						
1.	Assam	03				
2.	Maharashtra	03				
3.	Rajasthan	01				
Total (As on 30.07.2	Total (As on 30.07.2018)					

State-wise sanctioned Working Women's Hostels

Annexure-II

STATEMENT REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UN-STARRED QUESTION NO. 2967 FOR 03.08 .2018 BY SHRI PASHUPATI NATH SINGH: SHRIMATI HEMA MALINI: SHRI VENKATESH BABU T.G.: SHRI MD. BADARUDDOZA KHAN: SHRI KAPIL MORESHWAR PATIL: DR. RAVINDRA KUMAR RAY REGARDING WORKING WOMEN HOSTELS

STATE UT-WISE DETAILS OF PROPOSALS RECEIVED AND SANCTIONED UNDER THE SCHEME OF WOKRING WOMEN HOSTEL DURING THE LAST THREE YEARS AND CURRENT YEAR :

S. No.	Year	2015-16		20	2016-17		2017-18		2018-19 (As on 30.07.2018)	
	Name of State	Received	Sanctio ned	Received	Sanctioned	Received	Sanctio ned	Receive d	Sanctione d	
01.	Andhra Pradesh									
02.	Arunachal Pradesh	01	01	01			01			
03.	Assam	01		08			05			
04.	Gujarat					01	01			
05.	Himachal Pradesh	02					02			
06.	Karnataka	01				10	10			
07.	Kerala		04							
08.	Madhya Pradesh	02		01			01	1	1	
09.	Maharashtra	02	04	02	02					
10.	Manipur	02	02	02		01	05	3		
11.	Nagaland	06	01	09	01	05	03			
12.	Telangana			01			01			
13.	Sikkim							3		
	Total	17	12	24	03	17	29	7	1	

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FUND SANCTIONED AND RELEASED UNDER THE SCHEME OF WOKRING WOMEN HOSTEL DURING THE LAST THREE YEARS AND CURRENT YEAR STATE UT-WISE DETAILS THEREOF:

S. No.	Year	2015-16	2016-17	2017-18	2018-19 (As on 30.07.2018)
	Name of State				,
01.	Andhra Pradesh	1,81,07,916	2,47,87,500		
02.	Arunachal Pradesh	2,68,41,975	1,92,54,000	1,93,46,775	56,76,000
03.	Assam			8,83,000	4,03,508
04.	Gujarat			1,83,76,125	
05.	Himachal Pradesh			2,65,83,375	
06.	Karnataka			9,73,66,130	
07.	Kerala	2,44,80,000	9,32,17,350		
08.	Maharashtra	2,51,75,896	3,47,99,568	7,17,000	1,61,43,884
09.	Madhya				151,13,280
	Pradesh				
10.	Manipur	92,08,167	1,49,74,690	4,62,27,102	
11.	Nagaland	1,81,03,393	4,42,48,100	6,90,13,792	2,88,80589